

2015

High Court, Appellate Side Calcutta

NOTIFICATION

No. 3333-A

Dated Calcutta the 04th July, 2015

The following 33 (thirty three) Officers of the West Bengal Judicial Service, now posted in the places as mentioned with each of their names in the appropriate Column, are hereby posted on promotion/transfer as mentioned against each of their names in the appropriate Column of the Schedule below :

SCHEDULE

Sl. No.	Name of the Officer With present posting	Posted on promotion / transfer
1.	Sri Dev Kumar Sukul, CJM, Barasat, North 24-Parganas	Additional District & Sessions Judge, Fast Track Court-2, Barrackpore, North 24-Parganas vice vacant last presided over by Sri Tarak Nath Bhagat
2.	Sri Sanjib Daruka, CJM, Alipore, South 24-Parganas	Additional District & Sessions Judge, Fast Track Court-1, Alipore, South 24-Parganas, vice vacant last presided over by Sri Manoj Kumar Rai
3.	Sri Kamal Sarkar, CJ(SD), Ghatal, Paschim Medinipur	Additional District & Sessions Judge, Fast Track Court-1, Paschim Medinipur, Sadar, vice Sri Pradip Burman, since transferred
4.	Sri Biplab Roy, CJ(SD), Bankura	Additional District & Sessions Judge, Fast Track Court-3, Berhampore, Murshidabad, vice vacant last presided over by Sri Bibhuti Narayan Singh
5.	Sri Haradhan Mukhopadhyay, ACJM, Alipore, South 24-Parganas	Additional District & Sessions Judge, Fast Track Court-3, Alipore, South 24-Parganas, vice vacant last presided over by Sri Mukul Kumar Kundu
6.	Sri Rana Dam, CJM, Hooghly	Additional District & Sessions Judge, Fast Track Court-2, Jalpaiguri, vice Smt. Rita Mukherjee (Das), since transferred
7.	Sri Bishnu Baran Mondal, ACJM, Ranaghat, Nadia	Additional District & Sessions Judge, Fast Track Court-2, Krishnanagar, Nadia, vice Sri Subhabrata Chowdhury since transferred
8.	Sri Binay Kumar Pathak, ACJM, Kalyani, Nadia	Additional District & Sessions Judge, Fast Track Court-1, Bongaon, North 24-Parganas, vice vacant, last presided over by Sri Chinmay Chattopadhyay-II
9.	Sri Madan Mohan Mishra CJ(SD), Tamluk, Purba Medinipur	Additional District & Sessions Judge, Fast Track Court-1, Tamluk, Purba Medinipur vice vacant, last presided over by Smt. Kaberi Basu
10.	Sri Ambarish Ghosh, CJ(SD), Jalpaiguri	Additional District & Sessions Judge, Fast Track Court, Cooch Behar, vice Rabindra Nath Malik, since transferred
11.	Sri Debabrata Kundu, Jt. Registrar, O.S., High Court, Calcutta	Additional District & Sessions Judge, Fast Track Court-1, Barrackpore, North 24-Parganas. vice Sri Debasish Halder, since transferred.
12.	Smt. Madhumita Roy-III, CJ(SD), 10 th Court, Alipore, South 24-Parganas	Additional District & Sessions Judge, Fast Track Court-6, Alipore, South 24-Parganas vice vacant, last presided over by Sri Prasanta Kumar Sil
13.	Sri Ananda Kumar Tewari, CJ(SD), 7 th Court, Alipore, South 24-Parganas	Additional District & Sessions Judge, Fast Track Court-4, Barasat, North 24-Pgs. vice vacant, last presided over by Prabir Kumar Misra
14.	Sri Srikumar Goswami, ACJM, Asansol, Burdwan	Additional District & Sessions Judge, Fast Track Court-2, Asansol, Burdwan vice vacant last presided over by Sri Mukul Kumar Kundu
15.	Kazi Abul Hasem, CJ(SD), Tehatta, Nadia	Additional District & Sessions Judge, Fast Track Court, Katwa, Burdwan vice vacant last presided over by Sri Paresh Chandra Karmakar
16.	Sri Anjan Kumar Sarkar, ACMM, 1 st Court, Calcutta	Additional District & Sessions Judge, Fast Track Court-8, Alipore, South 24-Parganas vice vacant, last presided over by Sri Pulak Kumar Kundu
17.	Sri Hiranmoy Sanyal ACJM, Tehatta, Nadia	Additional District & Sessions Judge, Fast Track Court-2, Basirhat, North 24-Parganas vice vacant, last presided over by Smt. Sujata Kharga
18.	Sri Somnath Bhattacharya, CJ(SD), 2 nd Court, Sadar, Paschim Medinipur	Additional District & Sessions Judge, Fast Track Court-2, Contai, Purba Medinipur, vice vacant, last presided over by Sri Anirban Das

19.	Sri Pijush Ghosh, CJ(SD), 4 th Court, Alipore, South 24-Parganas	Additional District & Sessions Judge, Fast Track Court-4, Alipore, South 24-Parganas vice vacant, last presided over by Sri Narendra Nath Dasgupta
20.	Sri Binay Kumar Prasad, CJ(SD), 1 st Court, Sadar, Hooghly	Additional District & Sessions Judge, Fast Track Court-1, Purulia, vice vacant, last presided over by Sri Karna Prasad Barman
21.	Sri Baishnab Sarkar, ACJM, Raiganj, Uttar Dinajpur	Additional District & Sessions Judge, Fast Track Court-1, Raiganj, Uttar Dinajpur, vice vacant, last presided over by Smt. Sutapa Saha
22.	Sri Umesh Singh CJ(SD), Raiganj, Uttar Dinajpur	Additional District & Sessions Judge, Fast Track Court, Suri, Birbhum, vice vacant, last presided over by Sri Manas Ranjan Sanyal
23.	Sri Tapas Kumar Ray ACJM, Jangipur, Murshidabad	Additional District & Sessions Judge, Fast Track Court-1, Jangipur, Murshidabad, vice vacant, last presided over by Sri Sailendra Kumar Singh
24.	Sri Himadri Shankar Ghosh Hazra CJ(SD), Darjeeling, Sadar	Additional District & Sessions Judge, Fast Track Court-5, Barasat, North 24-Parganas vice vacant, last presided over by Sri Jitendra Gupta
25.	Sri Pradip Burman ADJ, FTC-1, Sadar, Paschim Medinipur	Additional District & Sessions Judge, Fast Track Court-3, Malda, vice vacant, last presided over by Sri Somnath Mukherjee
26.	Sri Subhabrota Chowdhury ADJ, FTC-2, Krishnanagar, Nadia	Additional District & Sessions Judge, Fast Track Court-3, Diamond Harbour, South 24-Parganas, vice vacant, last presided over by Sri Nandadulal Kalapahar
27.	Sri Somesh Prasad Sinha ADJ, FTC-2, Jangipur, Murshidabad	Additional District & Sessions Judge, Fast Track Court-5, Alipore, South 24-Parganas vice Sri Subodh Kumar Batabyal, since transferred
28.	Sri Subodh Kumar Batabyal ADJ, FTC-5, Alipore, South 24- Parganas	Additional District & Sessions Judge, Fast Track Court-2, Tamluk, Purba Medinipur, vice Sri Akhilesh Kumar Pandey, since transferred
29.	Sri Akhilesh Kumar Pandey ADJ, FTC-2, Tamluk, Purba Medinipur	Additional District & Sessions Judge, Fast Track Court-2, Jangipur, Murshidabad vice vacant, last presided over by Sri Somesh Prasad Sinha, since transferred
30.	Sri Debasish Halder ADJ, FTC-1, Barrackpore, North 24- Parganas	Additional District & Sessions Judge, Fast Track Court-2, Malda, vice vacant, last presided over by Sri Somnath Chakraborti
31.	Sri Rabindra Nath Malik ADJ, FTC, Cooch Behar	Additional District & Sessions Judge, Fast Track Court-4, Barrackpore, North 24-Parganas, vice vacant, last presided over by Sri Asutosh Sarkar
32.	Sri Abani Kanta Laha ADJ, FTC, Kalna, Burdwan	Additional District & Sessions Judge, Fast Track Court-2, Kandi, Murshidabad, vice vacant, last presided over by Sri Ramesh Kumar Pradhan
33.	Smt. Rita Mukherjee (Das) ADJ, FTC-2, Jalpaiguri, Sadar	Additional District & Sessions Judge, Fast Track Court, Chandannagar, Hooghly, vice vacant, last presided over by Masuk Hossain Khan

Sd/-

Subhasis Dasgupta
Registrar (Judicial Service)
High Court, A.S., Calcutta

Memo No. 3334-A

Forwarded to the Superintendent, Government Printing, West Bengal, for early insertion in the Calcutta Gazette.

High Court, Civil

By Order of the High Court

The 04th July, 2015

First Assistant Registrar

Memo No. 3335-A – 3351-A

Copy forwarded to the District Judge, **(i) South 24-Parganas, (ii) Birbhum, (iii) North 24-Parganas, (iv) Hooghly, (v) Jalpaiguri, (vi) Nadia, (vii) Bankura, (viii) Cooch Behar, (ix) Murshidabad (x) Paschim Medinipur, (xi) Burdwan, (xii) Purba Medinipur, (xiii) Purulia, (xiv) Uttar Dinajpur, (xv) Darjeeling, (xvi) Malda, and (xvii) Chief Judge, City Sessions Court, Calcutta** for information with the intimation that the appointment of the aforementioned Officers is in the interest of public service.

The concerned District Judge is requested to ensure that the Officers who are under Order of Transfer should proceed to their respective new places of posting immediately, making over charge of their respective Court and Office to such an Officer as may be nominated by the District Judge concerned.

Mere submission of representation shall not construe to be the reason or ground for not joining to their respective places of posting on transfer/promotion.

High Court, Civil

By Order of the High Court

The 04th July, 2015

First Assistant Registrar